

15.30 hrs.

**CONSTITUTION (AMENDMENT)  
BILL, 1986\***

*(Substitution of new article for  
article 347 etc.)*

[English]

**SHRI SYED SHAHABUDDIN**  
(Kishanganj) : I beg to move for leave to  
introduce a Bill further to amend the  
Constitution of India.

**MR. CHAIRMAN** : The question is :

“That leave be granted to intro-  
duce a Bill further to amend the  
Constitution of India.”

*The motion was adopted*

**SHRI SYED SHAHABUDDIN** : I  
introduce the Bill.

15.31 hrs.

**INDIAN NATIONALS ABROAD  
(REPRESENTATION IN PARLIA-  
MENT) BILL, 1986\***

[English]

**SHRI SYED SHAHABUDDIN**  
(Kishanganj) : I beg to move for leave to  
introduce a Bill to provide representation  
in Parliament to Indian nationals residing  
abroad.

**MR. CHAIRMAN** : The question is :

“That leave be granted to  
introduce a Bill to provide repre-  
sentation in Parliament to Indian  
nationals residing abroad.

*The motion was adopted*

**SHRI SYED SHAHABUDDIN** : I  
introduce the Bill.

15.32 hrs.

**PAYMENT OF BONUS (AMEND-  
MENT) BILL, 1986\***

*(Amendment of Section 2 etc.)*

[English]

**SHRI AJOY BISWAS** (Tripura West) :  
I beg to move for leave to introduce a Bill  
further to amend the Payment of Bonus  
Act, 1965.

**MR. CHAIRMAN** : The question is :

“That leave be granted to intro-  
duce a Bill further to amend the  
Payment of Bonus Act, 1965.”

*The motion was adopted*

**SHRI AJOY BISWAS** : I introduce the  
Bill.

15.33 hrs.

**PREVENTION OF INSULTS TO  
NATIONAL HONOUR (AMEND-  
MENT) BILL, 1986\***

*(Insertion of new Section 4)*

[English]

**SHRI SYED SHAHABUDDIN**  
(Kishanganj) : I beg to move for leave to  
introduce a Bill to amend the Prevention  
of Insults to National Honour Act, 1971.

**MR. CHAIRMAN** : The question is :

“That leave be granted to  
introduce a Bill to amend the  
Prevention of Insults to National  
Honour Act, 1971.”

*The motion was adopted*

**SHRI SYED SHAHABUDDIN** : I  
introduce the Bill.

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